

**HIGH COURT OF DELHI AT NEW DELHI**

NO. 867 /PSA/R&D/DHC

Dated : 17/01/2022

**CIRCULAR**

In continuation to the circular no 488/PSA/R&D/DHC dated 03.05.2021 and approval received from Hon'ble the Chief Justice on 15.01.2022, it is circulated for information of all that the earlier circular No. 515/R&D/PSA/DHC dated 09.06.2020 be revived till the situation of COVID-19 cases comes under control. The contents of the earlier circular no 515/R&D/PSA/DHC dated 09.06.2020 are as follows :-

*".....till further orders, all documents/ notices/ summons/Daks through physical mode be dispensed with, except where there is a specific order to that effect by the Hon'ble Court, and that such service be instead permitted to be effected through e-mail/fax/whatsapp. The necessary e-mail address and other details will be required to be furnished by the concerned party seeking to effect the service. The process of sending the documents/summons/Daks in electronic mode will continue to be done by the Despatch Branch/ Process Serving Agency, in co-ordination with respective judicial branches and IT Branch, from their seats only. The conventional mode of physical delivery may be permitted to be restored once the normalcy returns....."*

*SA/ -*

Joint Registrar (PSA & R&D)

Endorsement No 868-270 /R&D/PSA/DHC

Dated 17/1/2022

Copy forwarded for information to :

1. Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
2. Private Secretaries to Hon'ble Judges
3. Joint Registrar-cum-PA to Registrar General
4. All Registrars/ OSDs/ Coordinator, DIAC
5. All Principal District & Sessions Judge
6. PA to Registrar (IT) for uploading this circular on the website and intranet of this court.
7. All A.O.(J)s of Judicial Branches.

*Usha Bandyopadhyay*

Administrative Officer (J) (PSA & R&D)